

OPEN COURT

**CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH
ALLAHABAD**

(THIS THE 22ND DAY OF OCTOBER 2009)

PRESENT

HON'BLE MR. JUSTICE A.K. YOG, MEMBER-J
HON'BLE MR. S. N. SHUKLA, MEMBER- A

ORIGINAL APPLICATION NO. 1096 OF 2002.

(U/S 19, Administrative Tribunal Act, 1985)

Chandra Dev Singh, S/o late Sajan Singh, R/o 1280-F,
Manas Nagar Colony, Mughalsarai, Chandauli, U.P.
.....Applicant

By Advocate: Shri S.K. Mishra

Versus

1. The Union of India through General Manager,
Eastern Railway, Calcutta 1
2. The Chief Engineer (Con.) Eastern Railway,
Calcutta.
3. The Senior Divisional Personal Officer, Eastern
Railway, Mughalsarai, Chandauli
4. The Chief Administrative Officer (Construction)
Coala Ghat, Eastern Railway, Calcutta (Kolkata).
5. The Deputy Chief Engineer (Construction) Eastern
Railway, Mughalsarai, Chandauli.

.....Respondents

By Advocate: Shri K.P Singh

O R D E R

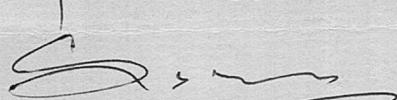
(Delivered by : Justice A.K. Yog, Member -Judicial)

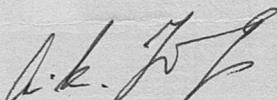
Heard Shri S.K. Mishra, Advocate appearing for the
applicant and Shri K.P Singh, Advocate appearing for the
Respondents.

(Signature)

2. We have perused the impugned order as well as the pleadings contained in the O.A. Pleadings contained in paras 4.4 to 4.20 show that applicant has not been acting diligently. He is trying to reopen the stale and old chapter. He did not pursue his remedy promptly in the year 1993 and thereafter. The Applicant has admittedly retired. We find no merit in the O.A.,

3. O.A is accordingly dismissed. No costs.


Member (A)


Member (J)

Manish/-